

**LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)**

Sl. No.	Name/Designation S/Shri	Contact Details	Date of Appointment	Date of Expiry of Term
1.	<p align="center"><b>R. VENKATARAMANI</b></p> <p align="center">ATTORNEY GENERAL FOR INDIA</p>	<p>Residence &amp; Office: 10, MOTILALNEHRU MARG, NEW DELHI-110001</p> <p>Tel: 011-23383254, 011-20818150</p> <p>FAX:011-23782101 (O)</p> <p>Email: attorney-general@gov.in</p>	01.10.2022	<p>For a period of three years i.e. till <b>30.09.2025</b></p>
2.	<p align="center"><b>TUSHAR MEHTA</b></p> <p align="center">SOLICITOR GENERAL OF INDIA</p>	<p>Res:10, AKBARROAD, NEW DELHI-110001.</p> <p>CHAMBER NO. 25A, 2<sup>nd</sup>FLOOR, SUPREME COURT, NEW DELHI</p> <p>Ph. <a href="tel:011-21411446">011-21411446</a> MOB: 09824009478</p> <p>Email: <a href="mailto:tusharmehta.sg@gmail.com">tusharmehta.sg@gmail.com</a></p>	10.10.2018 (AN) <b>(Reappointed w.e.f. 01.07.2023)</b>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders whichever is earlier</p>
3.	<p align="center"><b>VIKRAMJIT BANERJEE</b></p> <p align="center">ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>CHAMBER/RESIDENCE: C-67, IIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013</p> <p>Mob: 9910087714</p> <p>Tel. 011-24354746 Email: <a href="mailto:vikramjit.b@gmail.com">vikramjit.b@gmail.com</a> <a href="mailto:officeofvikramjitbanerjee@gmail.com">officeofvikramjitbanerjee@gmail.com</a></p>	05.03.2018 <b>(Reappointed w.e.f. 01.07.2023)</b>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier</p>

4.	<p><b>K. M. NATARAJ</b></p> <p>ADDITIONAL SOLICITORGNERAL <b>(SUPREME COURT)</b></p>	<p>Off. ROOM NO. SE- 126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001,</p> <p>Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171</p> <p>Email: <a href="mailto:kmnasgsc@gmail.com">kmnasgsc@gmail.com</a></p>	<p>14.01.2019 (A/N)</p> <p><b>(Re- appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier</p>
5.	<p><b>SURYAPRAKASH V. RAJU</b></p> <p>ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>Office: SE-124, SUPREMECOURT OF INDIA, BHAGWANDAS ROAD, NEW DELHI</p> <p>Res: 12A, LODHI ESTATE, NEWDELHI- 110001</p> <p>Mob:7926853003,7926853005</p> <p>Email: <a href="mailto:svrajunioradvocate@gmail.com">svrajunioradvocate@gmail.com</a></p>	<p>30.06.2020</p> <p><b>(Re- appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whicheveris earlier</p>
6.	<p><b>N. VENKATARAMAN</b></p> <p>ADDITIONAL SOLICITOR GENERAL <b>(SUPREME COURT)</b></p>	<p>Office: SE-121, 2<sup>nd</sup> FLOOR, PANDARA ROAD,NEW DELHI- 110003</p> <p>Mob: 9841019709</p> <p>Res: AB-2, PANDARA ROAD, NEW DELHI- 110003</p> <p>Email: <a href="mailto:nv@nvenkat.com">nv@nvenkat.com</a></p>	<p>30.06.2020</p> <p><b>(Re- appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whichever is earlier</p>

7.	<p><b>Ms. AISHWARYA BHATI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: 57, LODI ESTATE, NEW DELHI- 110003.</p> <p>Mob: 9350852003</p> <p>Tel: 011-201818152</p> <p>Email: <a href="mailto:aishwaryabhathi@gmail.com">aishwaryabhathi@gmail.com</a></p>	<p>30.06.2020</p> <p><b>(Re-appointed w.e.f. 30.06.2023)</b></p>	<p>For a period of three years i.e. till <b>29.06.2026</b> or until further orders, whichever is earlier</p>
8.	<p><b>S. DWARAKANATH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>CHAMBER NO.06, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI - 110 001.</p> <p>Mob: 9849553375</p> <p>Tel: 040-23356130</p> <p>Email: <a href="mailto:asgdwarak@gmail.com">asgdwarak@gmail.com</a></p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>
9.	<p><b>Ms. ARCHANA PATHAK DAVE</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: 530, POCKET E, MAYUR VIHAR PHASE 2, NEW DELHI-110091</p> <p>Mob: 9971222581</p> <p>Email: <a href="mailto:archana.p.dave@gmail.com">archana.p.dave@gmail.com</a></p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>

10.	<p><b>S. D. SANJAY</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>C-41, JANGPURA EXTENSION, NEW DELHI K-10, JANGPURA EXTENSION, NEW DELHI</p> <p>Mob: 9835024488, 9334129925</p> <p>Email: sdsanjayasg@gmail.com sdsanjayasgsc@gmail.com</p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>
11.	<p><b>BRIJENDER CHAHAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE:C-253, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>Tel: 011-24336761, 23070930, 22759122</p> <p>Mob: 9811006761</p> <p>Email: chaharbs@hotmail.com</p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>
12.	<p><b>RAJKUMAR BHASKARTHAKARE (Raja Thakare)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>301, MARUTI MANSION, 17 RAGHUNATH DADAJI STREET, FORT, MUMBAI-400001</p> <p>Mob: 9821110714</p> <p>Email: raja.thakare@gmail.com</p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>

13.	<p><b>RAGHAVENDRA P. SHANKAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(SUPREME COURT)</b></p>	<p>OFFICE: C-45, FIRST FLOOR, NIZAMUDDIN EAST, DELHI-110013</p> <p>Mob: 9971129444</p> <p>Email: raghav@rshankar.net</p>	<p><a href="#">10.09.2024</a></p>	<p>For a period of three years i.e. till <b>09.09.2027</b> or until further orders, whichever is earlier</p>
14.	<p><b>RAJDEEPAK RASTOGI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(RAJASTHAN HIGH COURT AND ITS BENCH)</b></p>	<p>B-346, 10-B SCHEME, OPP.NARAYANNIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067</p> <p>(M)-09414041552</p> <p>Email: <a href="mailto:rdrastogi.asg@gmail.com">rdrastogi.asg@gmail.com</a></p>	<p>28.07.2014 (Re-Appointed w.e.f. <b>01.07.2022</b>)</p>	<p>Further term of three years i.e. till <b>30.06.2025</b> or until further orders, whichever is earlier</p>
15.	<p><b>SATYAPAL JAIN</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(PUNJAB &amp; HARYANA HIGH COURT)</b></p>	<p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172-2772232</p> <p>Fax-0172-4632232</p> <p>Email: <a href="mailto:contact@satyapaljain.com">contact@satyapaljain.com</a>.</p>	<p>08.04.2015 (Re-appointed w.e.f. <b>01.07.2023</b>)</p>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier</p>

16.	<p><b>SHASHIPRAKASH SINGH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(ALLAHABAD HIGH COURT)</b></p>	<p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: <a href="mailto:shashiprakashsingh52@gmail.com">shashiprakashsingh52@gmail.com</a></p>	<p>09.02.2018</p> <p><b>(Re-appointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</b></p>	<p>For a further term of three years i.e. till <b>30.06.2025</b> or until further orders, whichever is earlier.</p>
17.	<p><b>AR. L. SUNDARESAN</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MADRAS)</b></p>	<p>CHAMBER: NO. 247, ADDITIONAL LAW CHAMBERS, HIGHCOURT BUILDINGS, CHENNAI-600104</p> <p>OFFICE: DOOR NO. 101/6, 5<sup>TH</sup> STREET, PADMANABHA NAGAR, ADYAR, CHENNAI-600104</p> <p>MOB: 9841277324 Tel: 044-24423265, 24433442</p> <p>Email: <a href="mailto:asgiarls67@gmail.com">asgiarls67@gmail.com</a></p>	18.12.2022	<p>For a period of three years i.e. till <b>17.12.2025</b> or until further orders whichever is earlier</p>
18.	<p><b>ASOK KUMAR CHAKRABARTI</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF CALCUTTA)</b></p>	<p>ADDRESS:12, ANJUMAN ARA BEGUM ROW, 2<sup>ND</sup> FLOOR, TOLLYGUNJ, KOLKATA-700033</p> <p>CHAMBER: 41, HARIPADA DUTTA LANE, TOLLYGUNJ, KOLKATA-700033</p> <p>Mob: 9874374633</p> <p>Tel: 033-24222797</p> <p>Email: <a href="mailto:sr.adv.asok@gmail.com">sr.adv.asok@gmail.com</a></p>	09.07.2022	<p>For a period of three years i.e. till <b>08.07.2025</b> or until further orders, whichever is earlier.</p>

19.	<p><b>VACANT</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF GUJARAT)</b></p>	--	--	--
20.	<p><b>CHETAN SHARMA</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF DELHI)</b></p>	<p>OFFICE: K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>RESIDENCE: 16, TEENMURTI LANE, NEW DELHI-110011</p> <p>Mob: 9810010757 Email: chetansharmamailbox@yahoo.co.in chetan.asg@gmail.com</p>	<p>01.07.2020</p> <p><b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier</p>
21.	<p><b>Dr. KRISHNA NANDANSINGH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(PATNA HIGH COURT)</b></p>	<p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob: 9471622028 Tel. (Chamber): 0612-2504117 Tel. (Res.): 0612-2263675 0612-2973016</p> <p>Email: <a href="mailto:asgi.patna@yahoo.com">asgi.patna@yahoo.com</a>,</p>	<p>01.07.2020</p> <p><b>(Re-appointed w.e.f. 01.07.2023)</b></p>	<p>For a period of three years i.e. till <b>30.06.2026</b> or until further orders, whichever is earlier</p>
22.	<p><b>ANIL KUMAR</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF JHARKHAND)</b></p>	<p>RES: 107, SHAHDEO APARTMENT, P. P. COMPOUND, RANCHI-834001, JHARKHAND</p> <p>OFF: CHAMBER NO. C-12, NEW BUILDING, ADVOCATE ASSOCIATION, JHARKHAND HIGH COURT, DORANDA, RANCHI. Mob: 9431101554 Tel: 0651-2331938 Email: <a href="mailto:anilkumar.addl.sgi@gmail.com">anilkumar.addl.sgi@gmail.com</a></p>	01.08.2022	<p>For a period of three years i.e. till <b>31.07.2025</b> or until further orders, whichever is earlier</p>

23.	<p><b>KULLOOR ARVIND KAMATH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(KARNATAKA HIGH COURT)</b></p>	<p>ADDRESS: 340 'KAILAS', 4<sup>TH</sup> CROSS GKVK LAYOUT JAKKUR, BENGALURU 560064</p> <p>Mob: 9845101342</p> <p>Email: kamathlaw@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. <b>17.10.2023</b> or until further orders, whichever is earlier.</p>
24.	<p><b>B. NARASIMHA SHARMA</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT FOR THE STATE OF TELANGANA)</b></p>	<p>OFFICE: 512, NILAGIRI, ADITYA ENCLAVE, AMEERPET, HYDERABAD-38. RESIDENCE: 38, MAPLE TOWN VILLAS, NEAR TO SUNCITY, RAJENDRA NAGAR MANDAL, BANDLAGUDA JAGIR, MUNICIPALITY, HYDERABAD- 50086, TELANGANA.</p> <p>Mob: 9440466775</p> <p>Email: bnsarmaadvocate@gmail.com</p>	17.10.2023	<p>For a period of three years w.e.f. <b>17.10.2023</b> or until further orders, whichever is earlier.</p>
25.	<p><b>ANIL CHANDRABALI SINGH</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF BOMBAY)</b></p>	<p><b>Office: 2<sup>nd</sup> Floor, Building No. 35, Ambalal Doshi Marg, Opp. Hamam House, Fort Mumbai-400023</b></p> <p><b>Mob: 9820294439</b></p> <p><b>Email: anilcsinghadv@gmail.com</b></p>	<a href="#">10.03.2025</a>	<p>For a period of three years w.e.f. <b>10.03.2025</b> or until further orders, whichever is earlier.</p>
26.	<p><b>CHALLA DHANAMJAYA</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF ANDHRA PRADESH)</b></p>	<p>#56-4-25, 3rd Floor, Thyagarajan Complex, High School Road, Patamata, Vijaywada-520 010, Andhra Pradesh</p> <p>Mob: 98490 50205</p> <p>Email: <a href="mailto:ghanamjayachalla999@gmail.com">ghanamjayachalla999@gmail.com</a></p>	<a href="#">27.01.2025</a>	<p>For a period of three years w.e.f. <b>27.01.2025</b> or until further orders, whichever is earlier.</p>



27.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF CHHATTISGARH)</b>	-	-	-
28.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(GAUHATI HIGH COURT)</b>	-	-	-
29.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF HIMACHAL PRADESH)</b>	-	-	-
30.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF JAMMU &amp; KASHMIR)</b>	-	-	-

31.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGHCOURT OF KERALA)</b></p>	-	-	-
32.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MADHYAPRADESH)</b></p>	-	-	-
33.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MANIPUR)</b></p>	-	-	-
34.	<p><b>(NEWLY CREATED POST)</b></p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p><b>(HIGH COURT OF MEGHALAYA)</b></p>	-	-	-

35.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF ORISSA)</b>	--	--	--
36.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF SIKKIM)</b>	--	--	--
37.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF TRIPURA)</b>	--	--	--
38.	<b>(NEWLY CREATED POST)</b>  ADDITIONAL SOLICITOR GENERAL  <b>(HIGH COURT OF UTTARAKHAND)</b>	--	--	--

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